

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/130(KB)2021
IA(I.B.C)/1523(KB)2023,
IA(IBC)(DIS.)/1(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18TH JULY 2024

IN THE MATTER OF	BANGER TECH PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 10

Appearance (via video conferencing/physically)

Mr. Avishek Guha, Adv.] For ICICI Bank in IA(I.B.C)/1523(KB)2023
Mr. Arunika Dutta, Adv.
Mr. Srijit Bose, Adv.
Mr. Kaustov De Sarkar, Adv.

Ms. Urmila Chakraborty, Adv.] For Liquidator
Mr. Aditya Kumar Tibrewal,] Liquidator in person

ORDER

1. Ld. Counsels for the parties present.
2. **IA(I.B.C)/1523(KB)2023:**
 - a) Ld. Counsel appearing on behalf of ICICI Bank the Respondent No. 1 herein submits that she is yet to get the copy of the Petition.
 - b) Ld. Counsel appearing on behalf of ICICI Bank undertakes to obtain instructions in regard to the prayer made in the IA.
 - c) Let a copy of the Petition be served.
 - d) Reply Affidavit, if any, be filed within a period of two weeks.
 - e) Post this matter on **28.08.2024**.
3. **IA(IBC)(DIS.)/1(KB)2024:**
 - a) **Reserved for Orders.**

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**